

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3356
ANSWERED ON:30.08.2013
FDI NORMS ON OWNERSHIP
Kashyap Shri Virender;Meghwal Shri Arjun Ram

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) has issued a notification amending the Foreign Direct Investment (FDI) norms on ownership during the recent times;
- (b) if so, the details thereof and the basis of issuing such a notification;
- (c) whether the Ministry had held discussions with the concerned stakeholders in this regard; and
- (d) if so, the details and the outcome thereof?

Answer

Minister of State in the Ministry of FINANCE (SHRI NAMO NARAIN MEENA)

(a) Yes, sir

(b) Reserve Bank of India has issued Notification No. FEMA.278/2013-RB dated June 7, 2013 (available on RBI web-site) on guidelines for calculation of total foreign investment in Indian companies, transfer of ownership, control of Indian companies and downstream investment by Indian companies. The notification has been issued to implement Press Note 2 and 3 of 2009, Press Note 2 of 2012 and Consolidated FDI Policy Circular 1 of 2013 dated April 5, 2013.

(c) Yes, sir.

(d) Extensive discussions with all stakeholders including Ministry of Corporate Affairs, Planning Commission, Reserve Bank of India, Ministry of Commerce & Industry were made before issuance of the Press Note and the notification.